



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5375/2021	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 9 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
2	CRP/155/2023	SURUJ ALI Versus ABDUR RASHID AND ANR	MR. P DEKA	MR D MAHANTA (R-1) MR T GOGOI (R-1)
3	WP(C)/3383/2024	HASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, SEC. EDU.
4	WP(C)/6906/2024	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR. R K D CHOUDHURY,SC,DSGI. SC, OIL
5	WP(C)/738/2025	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	SC, I O C

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3293/2023	RANADITYA KR BARMAN Versus AS PER HON'BLE ORDER DTD. 22.06.2023 IN IA (C) 1777/23	MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM SC, SSA
2	WP(C)/5311/2023	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR. S ROY (R-8) MR. M H LASKAR (R-8) M. HOSSAIN (R-8) SC, P H E
3	WP(C)/7322/2023	JARINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R SARMA(R-7)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1145/2015 IN RSA SI. NO. 244004/14	ZAMAN MONDAL Versus ABDUL AWAL and 3 ORS,	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
2	I.A.(Civil)/3892/2017 in RSA/352/2017	SRI MOINA ROBIDAS Versus SRI RAJENDRA PRASAD DAS and ANR	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH RSA/352/2017	SRI MOINA ROBIDAS Versus SRI RAJENDRA PRASAD DAS and ANR	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
3	I.A.(Civil)/1377/2023 in RSA/4632/2023	ON THE DEATH OF MD. KHAIRUL ISLAM KHAN , HIS LEGAL HEIRS MUSTT. SAIRA KHANAM KHAN AND ORS Versus ON THE DEATH OF MD. MUSTAFA UDDIN	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. R BARUAH(R-16,17) MR. A IKBAL(R-16,17) MS. M NATH (R-16,17)
	WITH RSA/4632/2023 (Filing Number)	ON THE DEATH OF MD. KHAIRUL ISLAM KHAN , HIS LEGAL HEIRS MUSTT. SAIRA KHANAM KHAN AND ORS Versus ON THE DEATH OF MD. MUSTAFA UDDIN , HIS LEGAL HEIRS, K . M . SHAMIM AND ORS. H	MR K UDDIN	
4	WP(C)/528/2024	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
5	WP(C)/6817/2024	SMTI SUNITA KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, SEC. EDU.

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